

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A.405/2001 IN
OA NO.2969/2001

New Delhi, this the 6th day of February, 2002

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Shri Ajay Kumar Singh,
s.o. Sh. S. Chandra Prakasan,
resident of 64, Siddharth Niketan,
Sector-14, Kaushambi, Ghaziabaaad-201010, U.P.
presently posted as Deputy General Manager(O),
Corporate Office, MTNL,
Jeevan Bharti Building,
Connaaught Place, New Delhi

..Applicant

Versus

1. Union of India through the Secretary,
Department of Telecommunication (DOT),
Sanchar Bhawan,
20, Ashoka Road,
New Delhi
2. The Director General,
Department of Telecommunications,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi
3. The Chairman & Managing Director (CMD),
MTNL, 12th Floor, Tower-I,
Jeevaan Bharti Building,
Connaaught Place, New Delhi

..Respondents

O R D E R (By Circulation)

The present RA seeks recall/review of the Order
dated 31.10.2001 passed in OA No. 2969/2001

2. After going through the RA, we find that the
review applicant has tried to re-argue the case by
agitating mainly the same issues which had been raised in
the O.A. The points raised by him were considered at
sufficient length by the Tribunal while deciding the OA.

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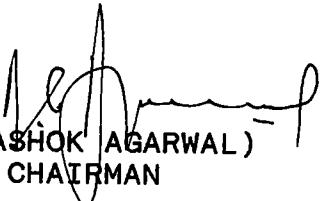
(2)

3. After a careful consideration of the matter, we do not find any error apparent on the face of the record nor do we find any other justification which might necessitate the review of our order under Order XLVII Rule 1 of the CPC read with Section 22 (3) (f) of the Administrative Tribunals Act, 1985.

4. In the circumstances, the RA is rejected.



(S.A.T. RIZVI)
MEMBER(A)



(ASHOK AGARWAL)
CHAIRMAN

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